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SLP(C)No. 5030 OF 2001

ITEM No.37

Court No. 8

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5030/2001
(From the judgement and order dated 24/01/2001 in WP 2020/95
of The HIGH COURT OF MADRAS)

LICENSEE, THEATER KRISHNA

Petitioner (s)

VERSUS

COLLECTOR OF MADURAI

Respondent (s)

(With prayer for interim relief and Office Report)
With

SLP(C)No.11149/2001, SLP(C)No.15285/2001, SLP(C)No.5830/2001, SLP(C)No.6024/2001,
SLP(C)No.6027/2001, SLP(C)No.6733/2001, SLP(C)No.8721/2001
(With prayer for interim relief and Office Report)

Date : 29/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. L.N. Rao, Sr. Adv.
Mr. R. Anand Padmanabhan, Adv.
Ms. Amritha Sarayoo, Adv.
Mr. Pramod Dayal, Adv.

Mr. Rakesh K. Sharma, Adv.

Mr. H.A.Raichura, Adv.

For Respondent (s) Mr. Krishnan Venugopal, Adv.
Mr. Uday N. Tiwary, Adv.
Mrs.Revathy Raghavan, Adv.

UPON hearing counsel the Court made the following
O R D E R

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List next Friday.
Call for the records of SLP (C) Nos.4760/2001,
4785/2001 (Ram Talkies v. Dist. Collector, Madurai),
and SLP(C) No.5342/2001.

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(K.K. Chawla)
Court Master

(D.D. Jindal)
Assistant Registrar